



U.P. Real Estate Regulatory Authority

Rajya Niyojan Sansthan, Navin Bhawan, Kalakankar House
Old Hyderabad, Lucknow- 226007, Tel: +91 9151602229, +91 9151642229

Regional Office, H-169, Gamma-II, Gr. Noida, Gautambuddh
Nagar- 201308, Tel: +91 9151672229, +91 9151682229, 0120-2326111

Website: www.up-rera.in, E-mail: contactuprera@up-rera.in, Twitter: <https://x.com/UPRERAofficial?mibextid=4uwoQBdIV3UWtLrGBhPVA&is=08>,
Facebook: <https://www.facebook.com/upreraofficial?mibextid=ZbWKwL>, Youtube: <https://youtube.com/@UPRERAOfficial?si=qaJaOVbA4fj-Oyao>

Press Note- 13th March 2024

RERA directs the promoters to provide project registration certificate embedded with QR code to home buyers

- The redesigned project registration certificate has QR code which can be scanned and thus all project related information instantly fetched from RERA portal.
- The registration certificate has name of the project and promoter, month and year of registration, commencement and completion dates, addresses of the project and promoter.
- U.P. RERA directs promoters to prominently display the registration certificate with QR code in their corporate and project site offices for the benefit of the consumers.
- Giving this QR code on the promoter's website and advertisements will help home buyers to check details of project from RERA portal easily.

Lucknow: U.P. RERA has recently redesigned the certificate for registration of projects. The registration certificate is now digitally signed by the Secretary and has also been assigned a QR Code. The registration certificate includes relevant details of the project, including its name, the name of the promoter, the registration number with details of month and year, its duration including the start and completion date, the project and the promoter addresses. It is also loaded with the important conditions of registration like the obligation of the promoter to deposit 70 percent of the amount realized from the allottees and all the moneys raised through project finance, in a separate bank account for being utilized only to cover the cost of construction and that of the project land.

U.P. RERA has directed the promoters to print QR code loaded project registration certificate and display the same at prominent location in its office and the project site marketing office so that it is visible to the prospective and existing home buyers of the project from a distance. The home buyers can scan the QR Code of the certificate through their mobile phones and see the details of the project, including the details relating to the land, approvals, quarterly progress report etc, on the web portal of the Authority. The project registration certificate is being issued in Form-C.

It was stated by Sh. Sanjay R. Bhoosreddy, Chairman, U.P. RERA that the object of RERA is to usher an era of accountability, transparency and standardization in the real estate sector and to ensure the protection of the consumer rights by keeping the allottees informed on all the aspects which are important to them as home buyers. We intend to make the new feature on the registration certificate an instrument for the transparency and for empowerment of the home buyers. We have advised the promoters to imbibe the QR Code on their websites, promotional advertisements, brochures, standees, hoardings and social media pages also.

The QR code of projects on website of promoters and all kind of advertisements will encourage home buyers to check details from RERA portal easily.